

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 113**

**CP (IB) No. 82/Chd/Hry/2022**

**IN THE MATTER OF:**

**Matsuo India Pvt. Ltd.**

...

**Petitioner**

**Under Section: 59(7), IBC 2016**

**Order delivered on 09.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.05.2024.

**Sd/-**

**Court Officer**